

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.784
TO BE ANSWERED ON 03.12.2015**

IPDS

784. SHRIMATI P.K. SREEMATHI TEACHER:

**Will the Minister of POWER
be pleased to state:**

- (a) the aims and objective of Integrated Power Development Scheme (IPDS);**
- (b) the details of the proposal received from states for approval IPDS including Kerala; and**
- (c) the details of fund released to the states including Kerala State for the implementation of IPDS?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) : The Government of India approved the Integrated Power Development Scheme (IPDS) on 20.11.2014 with the aim to ensure quality and reliable power supply in the urban areas and reduction of the Aggregate and Technical Losses (AT&C).

(b) : Proposals received from States including Kerala for sanction under IPDS are mainly in respect of strengthening of sub-transmission & distribution system, metering of distribution transformers/feeders/consumers in the urban areas, and rooftop solar system. Kerala has forwarded a proposal worth Rs.600 crores.

(c) : Details of funds released to the states so far are as under:

State	Funds disbursed under IPDS (Rs. in crore)
Andhra Pradesh	26.05
Gujarat	22.57
Madhya Pradesh	4.40
Uttar Pradesh	64.28
West Bengal	64.70
